

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
STARRED QUESTION NO. : 266
(TO BE ANSWERED ON THE 21st December 2023)
KRISHI UDAN SCHEME

266. DR. G. RANJITH REDDY
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of airports which have been included under Krishi UDAN Scheme in the country;**
- (b) the details of facilities and incentives given for movement of agri-produce by air transport;**
- (c) whether it is true that Telangana has not been included in the above scheme for transport of perishable fruits, vegetables and other agri products and if so, the reasons therefor; and**
- (d) the efforts being made to include some of the airports from Telangana under Krishi UDAN Scheme?**

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 266 FOR 21.12.2023 REGARDING KRISHI UDAN SCHEME (a) The State-wise list of 58 Airports covered under the Krishi Udan Scheme is at

Annexure.; (b) **Krishi Udan Scheme** seeks to ensure seamless, cost effective, time bound air transportation and associated logistics for all agri produce originating especially from North East, hilly and tribal regions of the country. In order to facilitate and incentivise movement of agri-produce by air transportation, the scheme envisages waiver of Landing charges, Parking charges, etc. provided for Indian freighters by Airports Authority of India (AAI) and Ministry of Defence at selected airports under the scheme.;

(c) & (d) All agri and perishable commodities are covered under Krishi Udan Scheme in the country at selected 58 airports, which includes horticulture, fishery, livestock and processed products. Krishi Udan is an ongoing Scheme and is reviewed from time to time in consultation with stakeholders.

STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NUMBER 266 FOR ANSWER ON 21.12.2023

Annexure

State-wise List of Airports Covered Under Krishi Udan Scheme

Sl. No.	State/Union Territory	Airport
1	Andaman & Nicobar	1. Port Blair
2	Andhra Pradesh	2. Visakhapatnam
3	Arunachal Pradesh	3. Tezu
4	Assam	4. Dibrugarh
		5. Jorhat
		6. Lilabari
		7. Rupsi
		8. Silchar
5	Bihar	9. Tezpur
		10. Patna
6	Chandigarh	11. Darbhanga
		12. Chandigarh
7	Chhattisgarh	13. Raipur
8	Goa	14. Goa
9	Gujarat	15. Bhuj
		16. Jamnagar
		17. Rajkot
10	Himachal Pradesh	18. Bhuntar
		19. Gaggal
		20. Shimla
11	Jammu & Kashmir	21. Jammu
		22. Srinagar
12	Jharkhand	23. Ranchi
13	Karnataka	24. Belagavi
14	Kerala	25. Thiruvananthapuram
15	Ladakh	26. Leh
16	Lakshadweep	27. Agatti
17	Madhya Pradesh	28. Indore
		29. Bhopal
		30. Jabalpur
18	Maharashtra	31. Nashik
		32. Pune
19	Manipur	33. Imphal
20	Meghalaya	34. Shillong
21	Mizoram	35. Lengpui
22	Nagaland	36. Dimapur

23	Odisha	37. Jharsuguda
24	Punjab	38. Adampur
		39. Amritsar
		40. Pathankot
25	Rajasthan	41. Jaisalmer
		42. Jodhpur
26	Sikkim	43. Pakyong
27	Tamil Nadu	44. Coimbatore
		45. Tiruchirappalli
28	Tripura	46. Agartala
29	Uttar Pradesh	47. Agra
		48. Bareilly
		49. Gorakhpur
		50. Hindon
		51. Kanpur
		52. Prayagraj
		53. Varanasi
30	Uttarakhand	54. Dehradun
		55. Pantnagar
		56. Pithoragarh
31	West Bengal	57. Bagdogra
		58. Kolkata